

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A.No.2637/2017
M.A. No.2768/2017

Monday, this the 27th day of November 2017

Hon'ble Mr. K.N. Shrivastava, Member (A)

Smt. Phool Pati, Age 68
w/o late Sh. Raj Singh
r/o VPO Jasrana
Distt. Sonipat, Haryana

(Nemo)

..Applicant

Versus

The Manager (Pension)
Delhi Vidyut Board (DVB)
Pre-Fabricated Building
Room No.6, Rat Ghat Power House
New Delhi

..Respondent

O R D E R (ORAL)

None for the applicant. It is seen from the records that even on earlier three dates of listing, i.e., 04.08.2017, 12.09.2017 and 06.11.2017, nobody appeared on behalf of the applicant. Hence, it appears that she is not interested in prosecuting this matter. Accordingly, the O.A. is dismissed for default of appearance and non-prosecution. Consequently, M.A. seeking condonation of delay in filing the O.A. also stands dismissed.

**(K.N. Shrivastava)
Member (A)**

November 27, 2017
/sunil/